

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 145
(CAA)-36(PB)/2019

IN THE MATTER OF:

Sun Impressions Pvt. Ltd. and
Sharthak Vanijya Pvt. Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 05.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner -
For the Respondent -

ORDER

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

05.04.2019
Ritu Sharma